

CENTRAL ADMINISTRATIVE TRIBUNAL,

PRINCIPAL BENCH

OA No.2225/98

New Delhi, this 17th day of March, 1999

Hon'ble Shri S.P. Biswas, Member(A)

Shri Govind Gupta
Assistant Director
Song & Drama Division
New Delhi .. Applicant

(By Shri A.K. Bhardwaj, Advocate - not
present)

versus

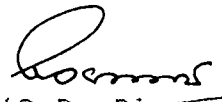
Union of India, through

1. Secretary
Ministry of I&B
Shastri Bhavan, New Delhi
2. Director
Song & Drama Division
New Delhi .. Respondents

(By Shri K.R.Sachdeva, Advocate)

ORDER(oral)

Applicant appears in person and submits
that he would like to withdraw this case. The
OA is accordingly dismissed as withdrawn. No
costs.


(S.P. Biswas)
Member(A)

/gtv/